


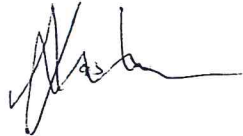
(24)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

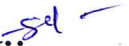
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

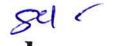
APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	(ANUSH SECURITIES) PRAHALAD BHAT (FOR PETITIONER)	PRAHALAD BHAT	
2.	Ashish Jain Mulla For Surana & Surana	Counsel for 1-6 11/15	

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is enlarged at request. Put up on 18.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

bc